

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No.1735 of 2021**

Nishar Kuraishi @ Md. Nishar Kuraishi & Ors.

... Petitioners

Versus

The State of Jharkhand

...

Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioners : None

For the State : None

Order No.02 Dated- 19.04.2021

The matter is taken up through video conferencing.

No one turns up on behalf of the parties.

List this anticipatory bail application after a week.

(Anil Kumar Choudhary, J.)

Gunjan-